

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

O.A. No. 681/87

Vishwanath Mishra

Applicant

Versus

Union Of India & Others

Respondents.

Hon. Mr. U.C. Srivastava, V.C.

~~Hon. Mr. A.P. Gorthi, A.M.~~ Hon. Mr. K. Obayya, A.M.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

For Judgment see our judgment of
date passed in Registered No. O.A. 240/86

on
As per
record available
judgment in
OA 681/87 is
issued accordingly
long back in time.

9/1/93

A.M.

x

A.M.

V.C.